

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

4th July, 2024

To

The Interim Resolution Professional / Resolution Professional
VALLABH NARAYANDAS SAWANA
Building No. 11, Flat No. 505, Regency Sarvam, Ganesh Mandir Road,
Titwala (East), Kalyan, District -Thane-421605, Maharashtra

From

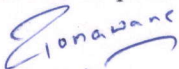
Metalloids Industries
Gut No. 67, Plot No. 62, Wadgaon Kolhati,
MIDC Waluj, Chhatrapati Sambhajnagar (Aurangabad) – 431136
Maharashtra

Subject: Submission of proof of claim.

Sir,

Metalloids Industries (Proprietor Prashant Sonawane), hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s HARI OM COMPONENTS PRIVATE LIMITED. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	METALLOIDS INDUSTRIES (PROPRIETOR PRASHANT SONAWANE)
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PAN: CQCPS1874C GSTIN: 27CQCPS1874C1ZS AADHAAR: 6852 1064 1006 UDYAM REGISTRATION No.: UDYAM-MH-04-0044019
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	GUT No. 67, PLOT No. 62, WADGAON KOLHATI, MIDC WALUJ, CHHATRAPATI SAMBHAJINAGAR (AURANGABAD) - 431136
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	45011.32/-

PARTICULARS		
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	COPY OF INVOICES, LEDGER STATEMENT, OUTSTANDING LEDGER STATEMENT, SCREENSHOTS OF GSTR1
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	-
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	MATERIAL SUPPLIED TO DEBTOR ON 6 TH JUNE 2019, 22 ND JUNE 2019, 6 TH JULY 2019, 28 TH JULY 2019 AND 22 ND OCTOBER 2019.
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	-
9.	DETAILS OF: <ul style="list-style-type: none"> a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers 	-
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	BANK ACCOUNT NAME: METALLOIDS INDUSTRIES BANK ACCOUNT No. : 3916261000184 BANK NAME & BRANCH: CANARA BANK, SME BR AURANGABAD IFSC: CNRB0003916
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	COPY OF INVOICES, LEDGER STATEMENT, OUTSTANDING LEDGER STATEMENT, SCREENSHOTS OF GSTR1
Signature of operational creditor or person authorised to act on his behalf		
		
Name in BLOCK LETTERS: PRASHANT SHIRISHKUMAR SONAWANE		
Position with or in relation to creditor: PROPRIETOR		
Address of person signing: Flat no. B 503, Pride Century, Pannalal Nagar, Aurangabad		

*PAN number: **CQCPS1874C**

AADHAAR Card: 6852 1064 1006

DECLARATION

I, Prashant Shirishkumar Sonawane, currently residing at Flat no. B 503, Pride Century, Pannalal Nagar, Aurangabad, hereby declare and state as follows:-

1. M/s HARI OM COMPONENTS PRIVATE LIMITED, the corporate debtor was, at the insolvency commencement date, being the 12th day of June 2024, actually indebted to me in the sum of Rs. 45011.32/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: 1) COPY OF INVOICES, 2) LEDGER STATEMENT, 3) OUTSTANDING LEDGER STATEMENT, 4) SCREENSHOTS OF GSTR1.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: — NA —

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Date: 4th July, 2024

Place: Chhatrapati Sambhajinagar (Aurangabad)

For METALLOIDS INDUSTRIES



Sonawane
Proprietor

(Signature of the claimant)

VERIFICATION

I, Prashant Shirishkumar Sonawane the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Chhatrapati Sambhajnagar (Aurangabad) on this 4th day of July, 2024

For METALLOIDS INDUSTRIES



Prashant Sonawane
Proprietor

(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].